

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 27.06.2013

The meeting No.13/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 27.06.2013 in Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri A.K. Agarwal, Sr. Industrial Adviser	Deptt. of Chemicals & Petro-Chemicals
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.12/AM-14, dated 20.06.2013 were taken for ratification. As there were no amendments to the same, the above referred minutes of 20.06.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.13/AM-14 dated 27.06.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 13/84-ALC3/2013

MEETING DATE : 27.06.2013

Case No.: 20/47/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Approved
HQ File :01/84/050/00451/AM13/	RLA File :03/95/040/00786/AM13/	Lic.No/Date:0310720373	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Partially Oriented yarn (POY)	15,000.000 M.T.	Reformate	13,292.160 M.T.
			Acetic Acid	1380.000 M.T.
			Naphtha	7141.200 M.T.
			Finish Oil	151.500 M.T.
			Catalyst T8P	1.380 M.T.
			Cobalt Acetate	20.700 M.T.
			Manganese Acetate	63.480 M.T.
			Hydro-Bromic Acid	5.520 M.T.
			Sodium Hydroxide	110.400 M.T.
			Molecular Sieves	0.360 M.T.
			Activated Alumina	0.180 M.T.
			Antifoam (Pluronic PE 10-100)	0.015 M.T.
			Activated Carbon	0.210 M.T.
			Titanium Dioxide	50.700 M.T.
			Antimony Trioxide	9.000 M.T.
			Dowtherm	75.000 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	LTD.	27.06.2013	Approved
HQ File :01/84/050/00474/AM13/	RLA File :03/95/040/00917/AM13/	Lic.No/Date:0310724933 20.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Partially Oriented yarn (POY)	10,000.000 M.T.	Reformate	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Naphtha	4760.800 M.T.
			Finish Oil	101.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Sodium Hydroxide	73.600 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.
			Antifoam (Pluronic PE 10-100)	0.010 M.T.
			Activated Carbon	0.140 M.T.
			Titanium Dioxide	33.800 M.T.
			Antimony Trioxide	6.000 M.T.
			Dowtherm	50.000 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:7/50/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Approved
HQ File :01/84/050/00473/AM13/	RLA File :03/95/040/00903/AM13/	Lic.No/Date:0310725365 22.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Grey/Draw Texturised Filament Yarn/Texturised Filament Yarn	10,000.000 M.T.	Reformate	8950.050 M.T.
			Acetic Acid	929.200 M.T.
			Naphtha	4808.400 M.T.
			Finish Oil	102.010 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.930 M.T.
			Manganese Acetate	42.740 M.T.
			Hydro-Bromic Acid	3.710 M.T.
			Sodium Hydroxide	74.330 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.
			Antifoam (Pluronic PE 10-100)	0.010 M.T.
			Activated Carbon	0.140 M.T.
			Titanium Dioxide	34.130 M.T.
			Antimony Trioxide	6.160 M.T.

Dowtherm

50.500 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:1/5/84-ALC3/2013

Party Name: RELIANCE INDUSTRIES LTD.

Meet No/Date:13/84-ALC3/2013
27.06.2013Status:
Approved

HQ File :01/84/050/00009/AM14/

RLA File :03/95/040/00986/AM13/

Lic.No/Date:0310728016
13.03.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Grey/Draw Texturised Filament Yarn/Texturised Filament Yarn	10,000.000 M.T.	Reformate	8950.050 M.T.
			Acetic Acid	929.200 M.T.
			Naphtha	4808.400 M.T.
			Finish Oil	102.010 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.930 M.T.
			Manganese Acetate	42.740 M.T.
			Hydro-Bromic Acid	3.710 M.T.
			Sodium Hydroxide	74.330 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.
			Antifoam (Pluronic PE 10-100)	0.010 M.T.
			Activated Carbon	0.140 M.T.

			Titanium Dioxide	34.130 M.T.
			Antimony Trioxide	6.160 M.T.
			Dowtherm	50.500 M.T.
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

5	Case No.:6/5/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00014/AM14/	RLA File :05/24/040/00006/AM14/	Lic.No/Date:0510350855 05.04.2013	Defer Date: 11.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.07.2013.			

Case No.:2/9/84-ALC3/2013	Party Name: ALOK INDUSTRIES LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Approved	
HQ File :01/84/050/00033/AM14/	RLA File :03/94/040/01129/AM13/	Lic.No/Date:0310731212 15.04.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/36/2013-14/Hosy., dated 26.06.2013 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Processed woven fabric made from 35% Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm Navy blue, 30% 1.7 DTX 38mm PC Kanecaron	9494 Kgs.	Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm Navy blue	3522 Kgs. (@ 0.371 Kg. per Kg.
			1.7 DTX 38mm PC Kanecaron (Modacrylic)	3019 Kgs. (@ 0.318 Kg. per

	(Modacrylic), 25% Cotton, 9% Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx and 1% Nylon fibre with white metal compound 'Beltron' brand type 931, 3.3 dtex X 51mm (Antistatic)			Kg.
			Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx	902 Kgs. (@ 0.095 Kg. per Kg.
			Nylon fibre with white metal compound 'Beltron' brand type 931, 3.3 dtex X 51mm (Antistatic)	95 Kgs. (@ 0.010 Kg. per Kg.
2.	Grey woven fabric made from 35% Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm Navy blue, 30% 1.7 DTX 38mm PC Kanecaron (Modacrylic), 25% Cotton, 9% Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx and 1% Nylon fibre with white metal compound 'Beltron' brand type 931, 3.3 dtex X 51mm (Antistatic)	9494 Kgs.	Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm Navy blue	3475 Kgs. (@ 0.366 Kg. per Kg.
			1.7 DTX 38mm PC Kanecaron (Modacrylic)	2981 Kgs. (@ 0.314 Kg. per Kg.
			Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx	893 Kgs. (@ 0.094 Kg. per Kg.
			Nylon fibre with white metal compound 'Beltron' brand type 931, 3.3 dtex X 51mm (Antistatic)	95 Kgs. (@ 0.010 Kg. per Kg.
3.	Processed woven fabric made from 35% Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm outremer blue, 30% 1.7 DTX 38mm PC Kanecaron (Modacrylic), 25% Cotton, 9%	9494 Kgs.	Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm outremer blue	3522 Kgs. (@ 0.371 Kg. per Kg.
			1.7 DTX 38mm PC Kanecaron (Modacrylic)	3019 Kgs. (@ 0.318 Kg. per Kg.

	Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx and 1% Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)		Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx	902 Kgs. (@ 0.095 Kg. per Kg.
			Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)	95 Kgs. (@ 0.010 Kg. per Kg.
4.	Grey woven fabric made from 35% Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm outremer blue, 30% 1.7 DTX 38mm PC Kanecaron (Modacrylic), 25% Cotton, 9% Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx and 1% Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)	9494 Kgs.	Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm outremer blue	3475 Kgs. (@ 0.366 Kg. per Kg.
			1.7 DTX 38mm PC Kanecaron (Modacrylic)	2981 Kgs. (@ 0.314 Kg. per Kg.
			Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx	893 Kgs. (@ 0.094 Kg. per Kg.
			Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)	95 Kgs. (@ 0.010 Kg. per Kg.
5.	Processed woven fabric made from 35% Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm bright orange, 30% 1.7 DTX 38mm PC Kanecaron (Modacrylic), 25% Cotton, 9% Nylon Staple type 420 Semidull	9494 Kgs.	Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm bright orange.	3522 Kgs. (@ 0.371 Kg. per Kg.
			1.7 DTX 38mm PC Kanecaron (Modacrylic)	3019 Kgs. (@ 0.318 Kg. per Kg.
			Nylon Staple type 420	902 Kgs. (@

	1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx and 1% Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)		Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx	0.095 Kg. per Kg.
			Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)	95 Kgs. (@ 0.010 Kg. per Kg.
6.	Grey woven fabric made from 35% Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm bright orange, 30% 1.7 DTX 38mm PC Kanecaron (Modacrylic), 25% Cotton, 9% Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx and 1% Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)	9494 Kgs.	Kermel P Meta Aramid Staple fibre 1.7 dtex/50 mm bright orange.	3475 Kgs. (@ 0.366 Kg. per Kg.
			1.7 DTX 38mm PC Kanecaron (Modacrylic)	2981 Kgs. (@ 0.314 Kg. per Kg.
			Nylon Staple type 420 Semidull 1.9 dtex 51.0mm 1.7 Den 2.0 in merge 174xxx	893 Kgs. (@ 0.094 Kg. per Kg.
			Nylon fibre with white metal compound 'Beltron' brand type 638, 2.2 dtex X 51mm (Antistatic)	95 Kgs. (@ 0.010 Kg. per Kg.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

7	Case No.:10/9/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Approved																			
	HQ File :01/84/050/00041/AM14/	RLA File :05/24/040/00011/AM14/	Lic.No/Date:0510351680 15.04.2013																				
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/35/2013-14/Hosy., dated 26.06.2013 as detailed below:-</p> <table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td>1.</td><td>Ladies Top in 100% Cotton printed poplin woven fabric, GSM-78+/-10%, (Style No.: 435854)</td><td>2025 Nos.</td><td>100% Cotton printed poplin woven fabric, GSM-78+/-10%</td><td>3.76 Sq. meter per piece</td></tr> <tr> <td>2.</td><td>Ladies Top in 100% Cotton solid dyed woven fabric, GSM-102+/-10%, Style No. 432610/432611/432613</td><td>1850 Nos.</td><td>100% Cotton solid dyed woven fabric, GSM-102+/-10%</td><td>4216 Sq. meter (2.28 Sq. meter per piece)</td></tr> <tr> <td>3.</td><td>Ladies Top in 100% Cotton printed poplin woven fabric, GSM-78+/-10%, (Style No.: 426647/426648/426649/427757)</td><td>13,316 Nos.</td><td>100% Cotton printed poplin woven fabric, GSM-78+/-10%</td><td>28,175.00 Sq. meter</td></tr> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Top in 100% Cotton printed poplin woven fabric, GSM-78+/-10%, (Style No.: 435854)	2025 Nos.	100% Cotton printed poplin woven fabric, GSM-78+/-10%	3.76 Sq. meter per piece	2.	Ladies Top in 100% Cotton solid dyed woven fabric, GSM-102+/-10%, Style No. 432610/432611/432613	1850 Nos.	100% Cotton solid dyed woven fabric, GSM-102+/-10%	4216 Sq. meter (2.28 Sq. meter per piece)	3.	Ladies Top in 100% Cotton printed poplin woven fabric, GSM-78+/-10%, (Style No.: 426647/426648/426649/427757)	13,316 Nos.	100% Cotton printed poplin woven fabric, GSM-78+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed																			
1.	Ladies Top in 100% Cotton printed poplin woven fabric, GSM-78+/-10%, (Style No.: 435854)	2025 Nos.	100% Cotton printed poplin woven fabric, GSM-78+/-10%	3.76 Sq. meter per piece																			
2.	Ladies Top in 100% Cotton solid dyed woven fabric, GSM-102+/-10%, Style No. 432610/432611/432613	1850 Nos.	100% Cotton solid dyed woven fabric, GSM-102+/-10%	4216 Sq. meter (2.28 Sq. meter per piece)																			
3.	Ladies Top in 100% Cotton printed poplin woven fabric, GSM-78+/-10%, (Style No.: 426647/426648/426649/427757)	13,316 Nos.	100% Cotton printed poplin woven fabric, GSM-78+/-10%	28,175.00 Sq. meter																			

8	Case No.:7/9/84-ALC3/2013	Party Name: SHRI LAKSHMI COTSYN LIMITED,	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00038/AM14/	RLA File :05/24/040/00017/AM14/	Lic.No/Date:0510352320 25.04.2013	Defer Date: 18.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm. The Committee after deliberations decided to await the same and defer the case for re-listing on 18.07.2013.			

9	Case No.:9/9/84-ALC3/2013	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00040/AM14/	RLA File :05/24/040/00013/AM14/	Lic.No/Date:0510352369 25.04.2013	Defer Date: 11.0.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.07.2013.			

Case No.:9/13/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Approved	
HQ File :01/84/050/00068/AM14/	RLA File :03/95/040/00013/AM14/	Lic.No/Date:0310733110 02.05.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Partially Oriented yarn (POY)	10,000.000 M.T.	Reformate	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Naphtha	4760.800 M.T.

10			Finish Oil	101.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Sodium Hydroxide	73.600 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.
			Antifoam (Pluronic PE 10-100	0.010 M.T.
			Activated Carbon	0.140 M.T.
			Titanium Dioxide	33.800 M.T.
			Antimony Trioxide	6.000 M.T.
			Dowtherm	50.000 M.T.
	The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.			

11	Case No.:4/9/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00035/AM14/	RLA File :05/24/040/00032/AM14/	Lic.No/Date:0510353289 06.05.2013	Defer Date: 11.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 11.07.2013.			

Case No.: 8/13/84-ALC3/2013	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Approved
HQ File :01/84/050/00067/AM14/	RLA File :03/95/040/00056/AM14/	Lic.No/Date:0310733383 06.05.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of Chemicals & Petrochemicals conveyed vide their O.M.No.46011/01/2013-PC-II, dated 30.05.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Polyester Partially Oriented yarn (POY)	10,000.000 M.T.	Reformate	8861.440 M.T.
			Acetic Acid	920.000 M.T.
			Naphtha	4760.800 M.T.
			Finish Oil	101.000 M.T.
			Catalyst T8P	0.920 M.T.
			Cobalt Acetate	13.800 M.T.
			Manganese Acetate	42.320 M.T.
			Hydro-Bromic Acid	3.680 M.T.
			Sodium Hydroxide	73.600 M.T.
			Molecular Sieves	0.240 M.T.
			Activated Alumina	0.120 M.T.
			Antifoam (Pluronic PE 10-100	0.010 M.T.
			Activated Carbon	0.140 M.T.
			Titanium Dioxide	33.800 M.T.
			Antimony Trioxide	6.000 M.T.
			Dowtherm	50.000 M.T.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

13	Case No.:6/9/84-ALC3/2013	Party Name: PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00037/AM14/	RLA File :05/24/040/00031/AM14/	Lic.No/Date:0510354031 14.05.2013	Defer Date: 18.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 18.07.2013.			

14	Case No.:11/13/84-ALC3/2013	Party Name: EUROPEAN TOOLS MANUFACTURING CO;	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00070/AM14/	RLA File :30/24/040/00006/AM14/	Lic.No/Date:3010093824 14.05.2013	Defer Date: 25.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.			

15	Case No.:10/13/84-ALC3/2013	Party Name: WILLIAM GOODACRE & SONS INDIA PVT. LTD.,	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00069/AM14/	RLA File :10/24/040/00002/AM14/	Lic.No/Date:1010053448 15.05.2013	Defer Date: 25.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.			

16	Case No.:12/13/84-ALC3/2013	Party Name: WILLIAM GOODACRE & SONS INDIA PVT. LTD.,	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00071/AM14/	RLA File :10/24/040/00003/AM14/	Lic.No/Date:1010053477 20.05.2013	Defer Date: 25.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.			

17	Case No.:3/13/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00062/AM14/	RLA File :05/24/040/00050/AM14/	Lic.No/Date:0510354793 21.05.2013	Defer Date: 18.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.07.2013.			

18	Case No.:5/13/84-ALC3/2013	Party Name: RADNIK EXPORTS	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00064/AM14/	RLA File :05/24/040/00051/AM14/	Lic.No/Date:0510354794 21.05.2013	Defer Date: 18.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.07.2013.			

19	Case No.:7/13/84-ALC3/2013	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00066/AM14/	RLA File :05/24/040/00057/AM14/	Lic.No/Date:0510355060 23.05.2013	Defer Date: 25.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.			

20	Case No.:4/13/84-ALC3/2013	Party Name: MAGSONS EXPORTS	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00063/AM14/	RLA File :05/24/040/00059/AM14/	Lic.No/Date:0510355234 24.05.2013	Defer Date: 25.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.			

21	Case No.:1/13/84-ALC3/2013	Party Name: RICHA & CO	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00060/AM14/	RLA File :05/24/040/00061/AM14/	Lic.No/Date:0510355690 30.05.2013	Defer Date: 25.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.			

22	Case No.:2/13/84-ALC3/2013	Party Name: ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Deferred
	HQ File :01/84/050/00061/AM14/	RLA File :05/24/040/00065/AM14/	Lic.No/Date:0510355785 31.05.2013	Defer Date: 25.07.2013
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.			

23	Case No.:6/13/84-ALC3/2013	Party Name: RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:13/84-ALC3/2013 27.06.2013	Status: Approved														
	HQ File :01/84/050/00065/AM14/	RLA File :05/24/040/00062/AM14/	Lic.No/Date:0510356026 03.06.2013															
	<p>Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-</p> <table> <tr> <th>S.No.</th><th>Export Product</th><th>Export Quantity</th><th>Import item</th><th>Quantity allowed</th></tr> <tr> <td>1.</td><td>Ladies Top of imported front panel 100% Polyester dyed woven fabric & back panel Indian fabric, GSM-95+/-10%, Style No. 320262</td><td>2500 Nos.</td><td>100% Polyester dyed woven fabric, GSM-95+/-10%</td><td>2075 Sq. meter</td></tr> <tr> <td>2.</td><td>Ladies Top of imported front panel 100% Polyester dyed woven fabric & back panel Indian fabric, GSM-95+/-10%, Style No. 320262</td><td>11,250 Nos.</td><td>100% Polyester dyed woven fabric, GSM-95+/-10%</td><td>9338 Sq. meter</td></tr> </table> <p>The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.</p>				S.No.	Export Product	Export Quantity	Import item	Quantity allowed	1.	Ladies Top of imported front panel 100% Polyester dyed woven fabric & back panel Indian fabric, GSM-95+/-10%, Style No. 320262	2500 Nos.	100% Polyester dyed woven fabric, GSM-95+/-10%	2075 Sq. meter	2.	Ladies Top of imported front panel 100% Polyester dyed woven fabric & back panel Indian fabric, GSM-95+/-10%, Style No. 320262	11,250 Nos.	100% Polyester dyed woven fabric, GSM-95+/-10%
S.No.	Export Product	Export Quantity	Import item	Quantity allowed														
1.	Ladies Top of imported front panel 100% Polyester dyed woven fabric & back panel Indian fabric, GSM-95+/-10%, Style No. 320262	2500 Nos.	100% Polyester dyed woven fabric, GSM-95+/-10%	2075 Sq. meter														
2.	Ladies Top of imported front panel 100% Polyester dyed woven fabric & back panel Indian fabric, GSM-95+/-10%, Style No. 320262	11,250 Nos.	100% Polyester dyed woven fabric, GSM-95+/-10%	9338 Sq. meter														

MANUAL AGENDA CASE

(24)

Case No.149	M/s Gaurav International, New Delhi
NC 13/AM-14, dt. 27.06.2013	File No.01/84/162/002/AM-1/DES-V
Ratification of input output norms in respect of Advance Authorization No.0510352080 dated 22.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.

(25)

Case No.150	M/s Shahi Exports Pvt. Ltd., Faridabad
NC 13/AM-14, dt. 27.06.2013	File No.01/84/162/433/AM-13/DES-V
Fixation of norms in respect of Advance Authorization No.0510325624 dated 23.05.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/37/2013-14/Hosy., dated 26.06.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Skirt made of 100% Cotton dyed woven fabric, GSM-165+/-10%, Style No.: CX8-7108721	1 pcs.	100% Cotton dyed woven fabric, GSM-165+/-10%	1.43 Sq. meter per piece
2.	Men's Scarves made of 100% Cotton yarn dyed fabric, GSM-145+/-10%, Style No. MX24H21	1 pcs.	100% Cotton yarn dyed fabric, GSM-145+/-10%	1.60 Sq. meter per piece
3.	Girls Rompers made of 100% Cotton Corduroy woven fabric,	1 pcs.	100% Cotton Corduroy woven fabric, GSM-	0.63 Sq. meter per piece

	GSM-230+/-10%, Style No.: JSW12HDR		230+/-10%	
4.	Ladies Scarves made of 100% Silk dyed fabric, GSM-35+/-10%, Style No. 4015604	1 pcs.	100% Silk dyed fabric, GSM-35+/-10%	0.60 Sq. meter per piece
5.	Ladies Top made of 74% Rayon 26% Polyester Velvet fabric, GSM-280+/-10%, Style No. JWM412617	1 pcs.	74% Rayon 26% Polyester Velvet fabric, GSM-280+/-10%	0.87 Sq. meter per piece
6.	Girls Dress made of 100% Cotton denim printed fabric, GSM-153+/-10%, Style No.: CT87111116	1 pcs.	100% Cotton denim printed fabric, GSM-153+/-10%	0.95 Sq. meter per piece
7.	Girls Dress made of 100% Cotton denim printed fabric, GSM-153+/-10%, Style No.: CT87111100	1 pcs.	100% Cotton denim printed fabric, GSM-153+/-10%	1.98 Sq. meter per piece
8.	Girls Romper made of 100% Cotton denim printed fabric, GSM-149+/-10%, Style No.: JSS13CPS59	1 pcs.	100% Cotton denim printed fabric, GSM-149+/-10%	1.40 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.151	M/s Arvind Ltd., Ahmedabad
NC 13/AM-14, dt. 27.06.2013	File No.01/84/162/003/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0810120006 dated 03.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME)

for their examination and comments. It was decided to defer the case for re-listing on 18.07.2013.

(27)

Case No.152	M/s Alpine Apparels Pvt. Ltd., Faridabad
NC 13/AM-14, dt. 27.06.2013	File No.01/84/162/510/AM-13/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510342057 dated 31.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DIPP for their examination and comments. It was decided to defer the case for re-listing on 11.07.2013.

(28)

Case No.153	Representation received from Indian Flexible Intermediate Bulk Containers Association, New Delhi
NC 13/AM-14, dt. 27.06.2013	File No.01/84/162/047/AM-14/DES-V
Classification of Export Product - Flexible Intermediate Bulk Containers (FIBC)	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments from the Regional Office of Textile Commissioner, Noida has been received. The requisite comments from the remaining members of Norms Committee i.e. DC(MSME), DIPP & Deptt. of Chemicals & Petro-chemicals are still awaited. Accordingly, the Committee after deliberations decided to await the requisite comments from the remaining members of the Committee.

(29)

Case No.154	M/s Corset Wholesale Ltd., Gurgaon
NC 13/AM-14, dt. 27.06.2013	File No.01/84/162/004/AM-14/DES-V
Ratification of input output norms against Advance Authorization No.0510352244 dated 25.04.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.07.2013.

(30)

Case No.155	M/s Ashutosh Fibre Pvt. Ltd., Ahmedabad
NC 13/AM-14, dt. 27.06.2013	File No.01/84/50/466/AM-13/DES-V, 01/84/50/319/AM-12-DES.V & 01/84/50/312/AM-12/DES-V
Re-fixation of input output norms against Advance Authorization Nos.0810106732 dated 16.12.2011, 0810107410 dated 04.01.2012 & 0810119073 dated 06.03.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to take the following decisions on each of the case:-

Advance Authorization No.0810106732 dated 16.12.2011

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The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Tex Yarn containing Mod Acrylic fiber – 6240 Kgs. (26%), Para Aramid fiber – 9360 Kgs. (39%) and Stainless Steel wire – 8400 Kgs. (35%)	24,000 Kgs.	Mod Acrylic fiber	6489.600	Kgs. (including 4% wastage)
			Para Aramid fiber	9734.400	Kgs. (including 4% wastage)
			Stainless Steel wire	8484.000	Kgs. (including 1% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Advance Authorization No.0810107410 dated 04.01.2012

The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Tex Yarn containing Mod Acrylic fiber – 1820 Kgs. (26%), Para Aramid fiber – 2730 Kgs. (39%) and Stainless Steel wire – 2450 Kgs. (35%)	7000 Kgs.	Mod Acrylic fiber	1892.800	Kgs. (including 4% wastage)
			Para Aramid fiber	2839.200	Kgs. (including 4% wastage)
			Stainless Steel wire	2474.500	Kgs. (including 1% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Advance Authorization No.0810119073 dated 06.03.2013

The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Tex Yarn containing Mod Acrylic fiber – 7812.50 Kgs. (26%), Para Aramid fiber – 11,718.75 Kgs. (39%) and Stainless Steel wire –10,500 Kgs. (35%)	30,048.177 Kgs.	Mod Acrylic fiber	8125.000	Kgs. (including 4% wastage)
			Para Aramid fiber	12,187.000	Kgs. (including 4% wastage)
			Stainless Steel wire	10,553.000	Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(31)

Case No.156	M/s Chelsea Mills, New Delhi
NC 13/AM-14, dt. 27.06.2013	File No.01/84/171/035/AM-14/DES-V
Ratification of input output norms against Annual Advance Authorization No.0510342264 dated 02.01.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 18.07.2013.

(32)

Case No.157	M/s Nahar Textiles Pvt. Ltd., Mumbai
NC 13/AM-14, dt. 27.06.2013	File No.01/84/50/184/AM-04/DES-V
Ratification of input output norms against Advance Authorization No.0310203919 dated 06.05.2003 .	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 25.07.2013.

(33)

Case No.158	M/s Clioventus Inc.,Bangalore
NC 13/AM-14, dt. 27.06.2013	File No.01/84/50/042/AM-13/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0710087501 dated 04.04.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of import item in this case. Accordingly, Committee after deliberations decided to amend the description of import product in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Dyed 100% Mulberry Silk yarn in cones (twisted, degummed &	4800 Kgs.	100% Mulberry raw thrown silk yarn of any	6432 Kgs. (including

	dyed), 20/22 denier		grade (other than dupion yarn)(untwisted & gummed), 20/22 denier	34% wastage)
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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
